



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্ব দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

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GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR
LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

NOTIFICATION

The 14th February, 2023

No. LGL.234/2022/32.- The following Act of the Assam Legislative Assembly which received the assent of the Hon'ble Governor of Assam on 7th February, 2023 is hereby published for general information.

ASSAM ACT NO. X OF 2023

(Received the assent of the Governor on 7th February, 2023)

**THE ASSAM IRRIGATION WATER USERS
(AMENDMENT) ACT, 2022**

**AN
ACT**

further to amend the Assam Irrigation water users Act, 2004 .

Preamble

Whereas it is expedient to amend the Assam Irrigation Water Users Act, 2004 hereinafter referred to as the principal Act, in the manner hereinafter appearing;

Assam Act
No. V of
2005

It is hereby enacted in the Seventy-third Year of the Republic of India as follows:-

**Short title,
extent and
commencement**

1. (1) This Act may be called the Assam Irrigation water Users (Amendment) Act, 2022.
- (2) It shall have the like extent as the principal Act.
- (3) It shall come into force at once.

**Amendment of
section 23**

2. In the principal Act, in section 23, in clause (f), for the words "imprisonment which may extend to one year or with fines" appearing after the words "punished with", the words "a fine which may extend upto rupees twenty thousand" shall be substituted.

GEETANJALI DAS SAIKIA,

Secretary to the Government of Assam,
Legislative Department, Dispur, Guwahati-6.